**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**
**(Appellate Jurisdiction)**

**APPEAL NO. 280 OF 2017,**
**APPEAL NO.371 OF 2017**
**AND**
**APPEAL NO. 398 OF 2017**

**Dated : 3rd September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Punjab Energy Development Agency .... Appellant(s)**
**Vs.**
**Punjab State Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aadil Boparai
Mr. Gurlabh Singh
Mr. Sunil Choudhary

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Gitanjali N. Sharma for R-1

Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Ms. Aadishree Chakraborthy for R-2

Mr. Anurag Sharma for R-3

## ORDER

List the matter for hearing on ***17.09.2019.***

**(Ravindra Kumar Verma)**
**Technical Member**

**(Justice Manjula Chellur)**
**Chairperson**

*mk/mkj*